

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1589
TO BE ANSWERED ON 08.12.2015**

†1589. 125th BIRTH ANNIVERSARY OF B.R. AMBEDKAR

SHRI RATTAN LAL KATARIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has decided to celebrate the 125th birth anniversary of Dr. B.R. Ambedkar, if so, the details thereof;
- (b) whether the Government has any proposal to declare all the memorials related to Dr. Ambedkar as national heritage if so, the details thereof and the steps taken in this regard;
- (c) whether the Government has any proposal to acquire 11 acre of land known as Chaitanya Bhumi, the final resting place of Dr. Ambedkar and build a memorial of Dr. Ambedkar on this land;
- (d) if so, the details thereof and the steps taken in this regard; and
- (e) the present status of Dr. Ambedkar House in London purchased by the Government recently?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

- (a): Yes. Madam, the Government is commemorating the 125th Birth Anniversary year of Dr. Babasaheb B. R. Ambedkar w.e.f. 14th April, 2015 to 14 April, 2016. The Government has established a National Committee under the Chairmanship of the Prime Minister to provide guidelines, advice and decision to the yearlong celebration in a befitting manner.
- (b): No, Madam.
- (c) & (d): The Chaitanya Bhumi is already under the possession of the State Government of Maharashtra. The adjoining land of Indu Mill has been transferred to the State of Maharashtra for building a Memorial of Dr. B. R. Ambedkar.
- (e): The Government of Maharashtra has purchased the house at 10, King Henry road in London, where Dr. Ambedkar completed his higher studies.
